

Standardisation of Salary Structure of Public Sector Banks

4566. SHRI K. T. KOSALRAM: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government have taken any decision on the report of the Committee headed by Shri V. R. Pillai which went into the question of standardisation of salary structure of all public sector banks; and

(b) if they have not taken any decision, how soon would they implement the recommendations of this Committee which submitted its report in May, 1974?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The report of the Committee under the chairmanship of Shri V. R. Pillai on standardisation of pay scales, allowances, perquisites, etc. of officers in nationalised banks is still under consideration of the Government and a decision will be taken soon on the implementation of the recommendations of the Committee.

Rates of D.A. payable to Officers in Public Sector Banks

4567. SHRI K. T. KOSALRAM: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the rates of dearness allowance payable to Officers in public sector banks vary from bank to bank;

(b) if so, whether Government have taken any steps to rationalise the rates of D.A. payable to officers in the Public Sector Banks and to bring about uniformity in the consideration of weightage for various commodities that go into the composition of the index; and

(c) from what date do Government propose to implement their decision in this matter?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) There are variations in the rates of Dearness Allowance payable to officers in different public sector banks.

(b) and (c). The report of the Committee under the Chairmanship of Shri V. R. Pillai on standardisation of pay scales, allowances including Dearness Allowance and other perquisites of officers in the nationalised banks, is under examination of the Government.

As regards uniformity of weightage for various commodities that go into the composition of the consumer price index. Government in the Ministry of Labour have constituted a Committee on 31st May 1977 to go into the various aspects of the consumer price index number and make recommendations.

Employee Director on the Board of Directors of State Bank of India

4568. SHRI K. T. KOSALRAM: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether there is any employee Director on the Board of Directors of the State Bank of India;

(b) whether any action was taken to give effect to the amendment to the State Bank of India Act which was passed by Parliament in 1973 for the appointment of such a director on the Board of Directors of the State Bank of India;

(c) what action has been taken in respect of other Public Sector Banks to give effect to this provision which was passed by Parliament in 1973; and

(d) difficulties which have crept in the matter of appointment of two directors, one representing the employee of State Bank, who are workmen, and the other representing employees, who are not workmen?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (d). At present there are no employee directors on the Board of State Bank of India. The State Bank Laws (Amendment) Act, 1973 provides for the appointment on the Boards of Directors of State Bank of India and its subsidiaries two employees—one from among the employees who are workmen and the other from among such of the employees of the Bank concerned as are not workmen i.e., officers. Government have already framed rules for the appointment of employee-directors in exercise of powers conferred by Section 49 of the State Bank of India Act, 1955 and Section 62 of the State Bank of India (Subsidiary Banks) Act, 1959 as amended in 1973. The workman director is to be appointed out of the panel of three employees furnished to the Central Government by the representative union. The representative union has to be certified by the Chief Labour Commissioner (Central) after due verification of membership of the unions operating in the Bank.

2. The Chief Labour Commissioner (Central) was requested in July 1974 to conduct the necessary verification. While verification reports from Chief Labour Commissioner (Central) in respect of six subsidiary banks have been received, it is reported that verification for State Bank of India and one subsidiary bank is in its final stages and results are likely to be finalised soon. As soon as the verification results are received, action will be initiated under the Rules for the appointment of the workman director on all these banks. The officer director would also be appointed simultaneously.

पंजाब नेशनल बैंक में नये पदों का सृजन

4569. **श्री रामनरेश कुशवाहा :** क्या वित्त तथा राजस्व और बैंकिंग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या प्रधान मन्त्री के मितव्ययता के लिए अनुरोध करने के उपरान्त भी पंजाब नेशनल बैंक में उपमहाप्रबन्धक के दो नये पदों का सृजन किया गया है तथा नयी भर्ती भी की गई है; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

वित्त तथा राजस्व और बैंकिंग मन्त्री (श्री एच० एम० पटेल) : (क) और (ख). सरकार द्वारा 27 मई, 1977 के कार्यालय ज्ञापन संख्या एफ 14(4)/ई (समन्वय)/77 में सरकार के प्रशासनिक खर्चों में मितव्ययिता वरतने के बारे में जारी किये गये आदेशों में यह अपेक्षा की गई है कि सरकारी क्षेत्र के प्रतिष्ठानों में गैर-तकनीकी और गैर-परिचालन कर्मचारियों की सभी नयी भरती सम्बन्धित संगठन के निदेशक मण्डल की अनुमति से की जाय। पंजाब नेशनल बैंक ने सूचना दी है कि इसके निदेशक मण्डल ने 10 जून, 1977 को हुई अपनी बैठक में उप महा-प्रबन्धक का एक अतिरिक्त पद मंजूर किया था। बैंक के अनुसार, बैंक के वरिष्ठ प्रबन्ध का स्तर तुलनीय आकार के अन्य बैंकों की तुलना में बहुत छोटा और संख्या में बहुत कम है और इसलिये बैंक के बढ़ते हुए कारोबार को सम्भालने के लिये नयी नियुक्ति आवश्यक है।

स्टेनलैस स्टील के बर्तनों का निर्यात

4570. **श्री उपसेन :**

श्री कल्याण जैन :

क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत के बने स्टेनलैस स्टील के बर्तनों की विदेशों में बहुत मांग है;

(ख) पिछले दो वर्षों में कितने मूल्य के ऐसे बर्तनों का निर्यात किया गया; और